

**(2023) 11 DEL CK 0168**

**Delhi High Court**

**Case No:** Civil Writ Petition No. 13685 Of 2023, Civil Miscellaneous Application No. 54079  
Of 2023

Maninder Rohal

APPELLANT

Vs

Union Of India And Ors

RESPONDENT

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**Date of Decision:** Nov. 21, 2023

**Hon'ble Judges:** Sanjeev Sachdeva, J; Manoj Jain, J

**Bench:** Division Bench

**Advocate:** Nikita, Brijesh Yadav, Sandeep Yadav, Piyush Khari, Vineet Dhanda

**Final Decision:** Dismissed

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**Judgement**